ADR CELL

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Government Law College
Estd. 1855 MUMBAI, INDIA

GOVERNMENT LAW COLLEGE, MUMBAI in association with AZB & PARTNERS

presents

THE ALTERNATIVE DISPUTE RESOLUTION CELL

AZB - GLC NATIONAL ADR TRIATHLON

FEBRUARY 26th-27th 2022

ABOUT THE

ALTERNATIVE DISPUTE RESOLUTION CELL

Since its inception in 2016, the ADRC has grown to be a functional, action-driven and academic committee, which has always worked steadfastly towards its multifaceted goal of fostering an ADR Culture among law students. The Cell offers students numerous opportunities to learn about ADR and the various legal career paths within ADR.

The Cell organises intra-college competitions; conducts various workshops and lectures; holds webinars for students wishing to pursue their career in this field; and hosts its flagship event: the ADR Weekend. The Cell aims to instil a perspective, attitude and aptitude for resolving disputes among the students.

ABOUT THE COMPETITION

The AZB-GLC National ADR Triathlon is a distinctive ADR competition conducted by the Cell. With immense research and deliberation, the unique format of the "ADR Triathlon" was conceptualised.

Each team of 3 participating members represents only one party throughout the three rounds of the competition. The same problem progresses throughout the Competition, giving participants a slice of reality where developments progressively complicate a dispute.

- The first round shall be a Client Counselling Round, where a pair of counsels from each team will attempt to advise an in-house client.
- The second round shall be a Negotiation session.
- The third and last round shall consist of Mediation.
- All three rounds shall be cumulatively scored.

TITLE SPONSOR

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AZB & Partners is one of India's premier law firms specialising in General Corporate, M&A, Private Equity and Banking & Finance, and other specialised verticals such as Dispute Resolution, Real Estate, Competition Law, Intellectual Property, Capital Markets, White–Collar Crime & Corporate Investigations, Funds, Aviation, Employment Law, among others. The Firm's clients include an array of domestic and international companies ranging from privately owned to publicly listed companies, including Fortune 500 Entities, Multinational Companies (MNCs), Investment Banks and Private Equity Firms.

The Firm has received wide national and international acclaim within the legal sphere, some of which include "Rank No.1" by RSG Top 40 India law firm ranking 2019, "Band 1 Firm" for Banking & Finance, Capital Markets, Competition/Antitrust, Corporate/M&A, Dispute Resolution, Life Sciences, Private Equity, Real Estate, Restructuring & Insolvency, Tax and White–Collar Crime & Corporate Investigations by Chambers Asia–Pacific Rankings 2022, "Outstanding Firm" for Banking & Finance, Capital Markets, Competition/Antitrust, Corporate/M&A, Dispute Resolution, Private Equity, Restructuring & Insolvency, and Real Estate by Asialaw Profiles 2022, and "Tier 1 Firm" for Banking & Finance, Capital Markets, M&A, Private Equity, and Restructuring & Insolvency by IFLR1000 2022.

WHAT MAKES THIS COMPETITION UNIQUE

A typical ADR Competition is designed only for one mode of dispute resolution, either Negotiation, Mediation or Client Counselling. The AZB-GLC National ADR Triathlon is a unique combination of all three in its ability to test a multitude of skill sets required for tactful dispute resolution. It comes close to the actual process of Dispute Resolution in the Status Quo, more so than any existing competition.

Students get an opportunity to dig deep into the problem, beginning from counselling the client, to negotiating the dispute with the other party across the table, and finally attempting to settle the dispute with the help of a mediator present to facilitate the process.

TECHNOLOGY SPONSOR

CYRIL AMARCHAND MANGALDAS

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ahead of the curve

Cyril Amarchand Mangaldas was founded in May 2015 to continue the legacy of the 100-year old Amarchand & Mangaldas & Suresh A. Shroff & Co., whose pre-eminence, experience, and reputation of almost a century have been unparalleled in the Indian legal fraternity.

With a long and illustrious history that began in 1917, the Firm is the largest full-service law firm in India, with six pan-India locations and 750 lawyers, staying ahead of the curve with their ability to provide future-focused, end-to-end solutions, through both domestic and international collaborations.

Their highly experienced teams advise a large and diverse set of clients, including domestic and foreign commercial enterprises, financial institutions, private equity funds, venture capital funds, start-ups, government, and regulatory bodies. Their generalists, specialists, and senior ex-regulators expertly guide clients across a spectrum of transactions, sectors, and regulations.

Several of their professionals are cited as leading practitioners by global publications like Chambers and Partners, International Financial Law Review, Asia Legal 500, and Euromoney.

The quality of our lives depends not on whether or not we have conflicts, but on how we resolve them.

- Thomas Crum

ASSOCIATE SPONSORS

DM LEGAL ASSOCIATES

DM Legal Associates is a reputed Law consultancy Firm in India founded by Solicitor Dhaval Mehta under the guidance of Counsel D. H. Mehta, who has completed 50 years of service with integrity at the Bar. The Firm provides legal expertise and consultancy services to esteemed clients from varied industries by offering a unique blend of high-quality legal advisory, consultancy and other value added services.

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ADV. AARTI SATHE

Independent Tax Counsel

Adv. Aarti Sathe specialises in Direct tax matters. She appears regularly before the Income Tax Appellate Tribunal (ITAT), Authority for Advance Rulings (AAR), Bombay High court, various other High Courts in the country and Supreme Court of India. She also appears occasionally in Securities Appellate Tribunal (SAT) and CESTAT too. She has handled various complex matters in domestic as well as international taxation for various corporates and individuals.

ADV. JAMSHED MISTRY

Counsel, Supreme Court of India / Bombay High Court

Adv. Jamshed Mistry is an experienced Counsel with a demonstrated history of working in the law practice industry. He is skilled in various types of Litigation, International Law, Media and Entertainment law, Medico legal, Social and Public Interest causes, Service laws etc. He is the founder of **internationallegalalliance.com** (virtual global network of lawyers).

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ABOUT THE
1ST NATIONAL ADR TRIATHLON 2020

The 1st GLC NAT 2020 was held on 14th February, 2020 to 16th February, 2020 at the Indian Merchants' Chamber Building in Mumbai. The First Edition was a great success with exemplary support and guidance from our Sponsors and Chief Guests. The NAT 2020 had esteemed dignitaries like Haresh Jagtiani and Waseem Pangarkar as Chief Guests. It saw participation from 10 renowned universities across the country.

The objective of this ADR Triathlon was to simulate real-life disputes and explore various mechanisms of alternative dispute resolution with the intent of removing the potential source of conflict, preventing its escalation into litigation, and finding the way back to a constructive, cooperative and productive solution. Each team had participated in Client Counselling, Negotiation, and Mediation, with the same evolving set of facts, to replicate a practical and progressive mechanism of alternative dispute resolution encompassing conflict avoidance, conflict management and conflict resolution.

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WINNERS OF THE

1ST NATIONAL ADR TRIATHLON 2020

1. Best Team - NLIU, Bhopal
2. Runners Up Team - ILS Law College, Pune
3. Best Client Counselling Pair - NLIU Bhopal
4. Best Negotiating Pair - NLIU Bhopal
5. Best Mediator - School of Law, Christ
6. Best Mediating Pair (Client - Attorney) - NLSIU, Bangalore

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COUNSEL,
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Association for International Dispute Resolution

ASSOCIATION OF MEDIATION PRACTITIONERS

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ILA
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